

(c) No such data is maintained centrally by CBI However the number of cases/enquiries disposed of from investigation/enquiry during last three years i.e. 2008, 2009, 2010 & 2011 (upto 30/6/2011) are as under:

Sl.No.	Year	No. of cases
1	2008	1127
2	2009	1127
3	2010	1173
4	2011 (upto 30/6/2011)	434

(d) The information is part of individual case record and is not maintained centrally.

Special category status for Bihar

547. SHRI N.K. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Chief Minister of Bihar and political leaders have urged the Prime Minister to provide 'Special Category' status for Bihar;

(b) if so, whether the Prime Minister has assured the various political leaders to take up the issue of providing 'Special Category' status for Bihar at the next NDC meeting; and

(c) if so, the response of the Union Government in extending Special Category status for Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) Chief Minister of Bihar has requested Prime Minister to provide "Special Category Status" to Bihar. A delegation from Bihar has presented a memorandum to the Prime Minister on 14th July, 2011 requesting for Special Category Status to Bihar. An Inter-Ministerial Group would be constituted to look into the matter.

Proposed model of development

†548. SHRI SHREEGOPAL VYAS: Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission keeps it in mind that model of development should be put up by States for consideration once it is proposed by Panchayat, district and Municipality etc.;

†Original notice of the question was received in Hindi.